

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
VFP BOX PRIVATE LIMITED(IN CIRP)****MANUFACTURE OF CORRUGATED PAPER AND PAPERBOARD AND OF CONTAINERS OF
PAPER AND PAPERBOARD**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	VFP BOX PRIVATE LIMITED CIN: U21020GJ2014PTC078516
2.	Address of the registered office	Survey No.73/2, Village Chadasana, Nr D.K. Ind. Estate, Mehsana, Jhulasan, Mahesana, Kadi, Gujarat, India, 382705
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Survey No.73/2, Village Chadasana, Nr D.K. Ind. Estate, Mehsana, Jhulasan, Mahesana, Kadi, Gujarat, India, 382705
5.	Installed capacity of main products / services	The CD has installed capacity of 700 ton per month.
6.	Quantity and value of main products /services sold in last financial year	Rs. 858.27 lacs value of goods were sold as Per FY 23-24
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules)of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: cirp.vfpbox@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code and can be obtained by sending an Email at: cirp.vfpbox@gmail.com
10.	Last date for receipt of expression of interest	18.05.2026
11.	Date of issue of provisional list of prospective resolution applicants	28.05.2026
12.	Last date for submission of objections to provisional list	02.06.2026
13.	Date of issue of final list of prospective resolution applicants	08.06.2026

14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.06.2026
15.	Last date of submission of resolution plans	13.07.2026
16.	Process email id to submit Expression of Interest	cirp.vfpbox@gmail.com
17.	MSME Status	UDYAM-GJ-09-0002444

Sd/-
Bhavi Shreyans Shah
**Interim Resolution Professional of
VFP Box Private Limited (In CIRP)**
IBBI Registration No. IBBI/IPA-001/IP-P00915/2017-2018/11521
AFA valid upto 30.06.2026
Reg Address: C 201, Embassy Appt. Near Ketav Petrolpump,
Dr. V S Road, Ahmadabad, Gujarat 380015
Email Id: cirp.vfpbox@gmail.com/ ca.bhavishah@gmail.com

Date : 30.04.2026
Place : Ahmedabad